

(c) whether they have been prosecuted and if so, what is the result thereof]?

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई) : (क) दिल्ली प्रशासन के उत्पादनशुल्क कर्मचारियों ने पुलिस की सहायता से 2 सितम्बर 1968 को इन्द्रपुरी, नई दिल्ली में एक मकान की तलाशी ली तथा वहां से 102½ किलोग्राम अफीम पकड़ी। इस पकड़ी गई अफीम का कारखाना गत मूल्य 10,250 रुपये है।

(ख) एक व्यक्ति गिरफ्तार किया गया है।

(ग) अभियुक्त के खिलाफ अफीम अधिनियम के अधीन मामला दर्ज किया गया है तथा इस्तगसे की कार्यवाही के प्रदन पर पुलिस विचार कर रही है।

[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Excise staff of the Delhi Administration assisted by the Police searched a house in Indrapuri, New Delhi, on 2nd September, 1968 and seized therefrom 102½ Kg. of opium. The ex-factory price of the opium seized is Rs. 10,250.

(b) One person has been arrested.

(c) A case under the Opium Act has been registered against the accused and the question of prosecution is under the consideration of the Police.]

ARCHITECTURAL DEFECTS IN KITCHENS OF GOVERNMENT QUARTERS

791. CHAUDHARY A. MOHAMMAD : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether any architectural defects in the kitchens of Government residential quarters Nos. 378 to 396, Lakshmi Bai Nagar, New Delhi have come to the notice of Government; and

(b) if so, by when it is proposed to remove them?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) and (b) There are no ar-

[] English translation.

chitectural defects in the kitchens of these quarters. However, the choolas provided in these quarters were of the squatting type and were closed from time to time on requests from the tenants. The question of providing standing type choolas is under examination.

VENTILATION IN KITCHENS OF GOVERNMENT QUARTERS

792. CHAUDHARY A. MOHAMMAD : SHRI B. D. KHOBARAGADE :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that the work of providing proper ventilation in the kitchens of Government residential quarters Nos. 378 to 396 Lakshmi Bai Nagar, New Delhi", has been pending for the last two years or so since it was brought to the notice of Government by the residents; and

(b) if so, what are the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING, AND SUPPLY (SARDAR IQBAL SINGH) : (a) and (b) Government accepted the necessity for this work and issued administrative approval and expenditure sanction in April, 1968. The detailed estimate has since been technically sanctioned by the concerned Executive Engineer and he has already invited tenders. The work is expected to be taken up shortly, and completed within a couple of months.

THREATENED STRIKE BY THE ALL INDIA INSURANCE EMPLOYEES ASSOCIATION

793. SHRI M. K. MOHTA : SARDAR RAM SINGH : CHAUDHARY A. MOHAMMAD :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the All India Insurance Employees Association has threatened to go on an indefinite strike with effect from 5th December, 1968;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by Government in the matter ?